



Annexure-5

Name of the corporate debtor : Sunshine Housing & Infrastructure Private Limited Date of commencement of Liquidation : 2nd June 2025 List of stakeholders as on :30 September 2025

List of operational creditors (Government dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted				
1	Deputy Commissioner of State Tax (MUM-VAT-E-828)	State	3-Jun-25	5,55,28,855	5,55,28,855				2.34%				
2	Asst. Commissioner of Income Tax (TDS), Circle-2(2), Mumbai	Central	3-Jul-25	2,45,59,617	2,45,59,617				1.04%				
				8,00,88,472	8,00,88,472		-	-	3.38%	-	-	-	-

